

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

O.A. No. 230 of 2020 (SZ)

Tribunal on its own motion-
SUO MOTU Based on the
News item in Dinakaran Newspaper,
E-Paper Chennai Edition dated 06.10.2020,
“The Chembarambakkam Lake Becoming
garbage yard as effluents of different private
Factories are being dumped in the lake
Villagers complain”

-Vs-

The Principal Secretary to Government,
Public works Department,
Chennai and others.

...Respondent

INDEX

S.No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE 6th RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD.	1 – 4

**Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.**

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

O.A. No. 230 of 2020 (SZ)

Tribunal on its own motion- SUO MOTU Based on the News item in Dinakaran Newspaper, E-Paper Chennai Edition dated 06.10.2020, "The Chembarambakkam Lake Becoming garbage yard as effluents of different private Factories are being dumped in the lake Villagers complain"

-Vs-

The Principal Secretary to Government,
Public works Department,
Chennai and others.

...Respondent

REPORT FILED ON BEHALF OF THE 6th RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, J. Josephine Sahayarani, daughter of Thiru. M. Jesu Rajan, Christian, aged about 56 years, having my office at No.76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely stats as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, and I am filing this Report on behalf of the 6th Respondent, Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per the records.

2. It is respectfully submitted that in order to comply the NGT order 06.10.2020, the TNPCB has submitted that the water samples were collected from the Chembarambakkam Lake on 01.12.2019 in the presence of Sub-Collector, Kancheepuram District and Assistant Engineer, PWD & Water resource organization and the same was

J. Josephine Sahayarani
20/12/2024

**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, GUINDY,**

analyzed through Advanced Environmental Laboratory, TNPCB, Guindy, Chennai. ROA of the same reveals that the parameters analyzed are within the discharge standards prescribed by the Board. Further, it is submitted that, the Ambient Air Quality Survey conducted at Katrambakkam village and Keevalur Village through Advanced Environmental Laboratory, TNPCB, Guindy, Chennai on 29.12.2020 to 02.01.2021 through mobile Lab and the report of analysis reveals that the parameters such as PM_{2.5}, PM₁₀, SO₂ and NO₂ are within the Ambient Air Quality standards prescribed by the Board.

3. It is respectfully submitted that further the Hon'ble NGT in its order dated 28.05.2021 had issued the following directions among other things, inter alia as follows:

"Para 4. The Tamil Nadu Pollution Control Board has filed a report dated 12.03.2021 wherein, they have stated that they conducted the Ambient Air Quality test in the disputed area of Katrambakkam Village and also taken water samples from the Chembarambakkam Lake in those areas and in analysis, it was found that water quality is conforming with the standard prescribed by the Board and the ambient air quality is also within the parameters prescribed.

Para 5. They have not mentioned anything about the allegations regarding the dumping of waste or discharge of untreated effluents into the lake and what is the present status of the Chembarambakkam lake in that area and also the things directed to be considered by them in the previous order regarding the manner in which the industrial estate people are disposing their waste generated within the industrial area.

J. J. Kumar
26/12/24
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD

4. It is respectfully submitted that the SIPCOT Industrial Estate, Irunkattukottai is located at eastern side of Chennai-Bangalore NH. The SIPCOT area comes under Irunkattukottai, Thandalam and Katrampakkam villages, Sriperumpudur Taluk, Kancheepuram District. The SIPCOT is surrounded by Thandalam Eri, Keevalur Eri, Keevalur habitation and Catchment of Sembarambakkam on Northern side, Irunkattukottai and Katrampakkam habitations on Southern side, Chembarambakkam Eri on Eastern side and Chennai-Bangalore NH on western side. The SIPCOT is in existence since 1997. The total extent of the SIPCOT is 515.727 hectares. At present, there are 246 Nos of industrial plots/sheds housed in the SIPCOT.

5. It is further submitted that the main type of industries located in the SIPCOT is Automobile manufacturing, Metal surface treatment units, Automobile spare part units and Engineering units. All the trade effluent generating industries have installed full-fledged Effluent Treatment Plant. The treated trade effluent is either utilized for gardening within the premises or recycled for their uses. The SIPCOT has provided storm water drain disposal facility and it reaches the Thandalam Eri and Keevalur Eri through the culvert located opposite to Hyundai Motors Ltd. During very heavy rain, the overflow from the Thandalam Eri and Keevalur Eri may reaches water shed area of Sembarambakkam Eri. But, there is no possibility of reaching of trade effluent from the industries housed in SIPCOT Industrial Estate, Irunkattukottai.

J. J. Kumar 85
21/7/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

6. It is submitted that all type of non hazardous solid wastes generated from the industries located in the SIPCOT Industrial Estate, Irunkattukottai are disposed through the recyclers for the further beneficial purposes. Also, all the hazardous solid wastes generated from the industries are disposed through the TNPCB authorized facility for further recycling / Incineration / landfill.

7. It is further submitted that the TNPCB is regularly monitoring the industries located in the SIPCOT Industrial Estate, Irunkattukottai in due compliance with the waste water management and the solid waste management at all times.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to take this Report on Record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

J. S. Sahayarani
20/7/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, Josephine Sahayarani, daughter of Thiru. M. Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Verified at Chennai on this 20th day of July, 2021.

J. S. Sahayarani
20/7/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

**BEFORE THE NATIONAL GREEN
TRIBUNAL, SOUTHERN ZONE AT
CHENNAI**

O.A. No. 230 of 2020 (SZ)

Tribunal on its own motion-
SUO MOTU Based on the
News item in Dinakaran Newspaper,
E-Paper Chennai Edition dated
06.10.2020, "The Chembarambakkam
Lake Becoming garbage yard as
effluents of different private Factories
are being dumped in the lake
Villagers complain"

-Vs-

The Principal Secretary to
Government,
Public works Department,
Chennai and others.

...Respondent

**REPORT FILED ON BEHALF OF
THE 6th RESPONDENT - TAMIL
NADU POLLUTION CONTROL
BOARD.**

**Advocate for Respondent No.6
Thiru.Kasi Rajan,
Advocate, Chennai.**

Date: 20.07.2021.

Date of hearing on: 22.07.2021